first served', four bottles of milk at a time is allowed to individual consumer.

The distribution arrangements of milk in the booths of Delhi Milk Scheme are closely supervised by the officials of the Distribution Branch of the Delhi Milk Scheme and surprise and regular inspections of booths are conducted.

Mother Dairy has also stepped up supply of milk which is at the level of 5.70 lakh litres per day. There is no deterioration in the quantity and quality of milk supplied by Mother Dairy.

The total milk supplied by both Mother Dairy and Delhi Milk Scheme at present is about 9.20 lakh litres per day.

**Black marketing of Asiad tickets**

24. SHRI SURAJ BHAN:

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of SPORTS be pleased to state:

(a) whether his attention has been drawn to press reports that Asiad Tickets priced at Rs. 100 and Rs. 10 for the opening ceremony were being re-sold in black market for Rs. 2,200 and Rs. 80 respectively;

(b) what are the reports from various ticket-selling centres in India and abroad in this regard;

(c) whether there is a move that colleges in India be closed during Asiad; if so, will it not result in gate-crashing at Stadiums when there is so much shortage of tickets; and

(d) steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) Yes, Sir. However, no specific instance of black-marketing of tickets has come to notice of the Special Organising Committee for Asian Games 1982.

(b) No ticket-selling centre in India as well as abroad has reported any black-marketing of Asiad-82 tickets.

(c) and (d). At the instance of the Special Organising Committee for Asian Games 1982, the State Governments/Union Territory Administrations were requested in June, 1981, to readjust their winter vacation in schools and colleges, so as to correspond with the period of Asian Games 1982. On the basis of the replies received from several States expressing difficulties in readjusting their winter vacation and keeping in view the position that no special arrangements can be made for the stay of students from these States at Delhi during Asiad 1982, the State Governments/Union Territories Administrations (except Delhi) were informed in November, 1981, that the Government would not insist on its earlier suggestion.

As regards gate-crashing, the Special Organising Committee does not envisage such an eventuality, because the Games are going to be televised, and the college students can see the Games at New Delhi and other towns also, where television facilities exist. Adequate security arrangements have also been made to ensure that no gate-crashing at the Stadia takes place.

**छठी योजना में परिवारों को गरीबी के स्तर से ऊपर उठाने का लक्ष्य**

26. श्री राम स्वरूप राम : क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या छठी पंचवर्षीय योजना के अन्तर्गत प्रत्येक ब्लाक के 600 परिवारों को प्रतिवर्ष गरीबी के स्तर से ऊपर उठाने का लक्ष्य निर्धारित किया गया है;

(ख) इस योजना के अन्तर्गत सारे देश में कुल कितने लोगों को गरीबी के स्तर से ऊपर उठाया गया है और इसकी राज्यवार अब तक की स्थिति क्या है; और

(ग) यदि हां, तो क्या सरकार का निकट भविष्य में कोई नीति लागू करने का विचार है?

**कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० वी० स्वामीनाथन) :** (क) छठी योजना में प्रत्येक खण्ड में औसतन 3,000 परिवारों को उनकी आय में वृद्धि करने हेतु सहायता पहुंचाने का लक्ष्य है ताकि उन्हें गरीबी की रेखा से ऊपर उठने योग्य बनाया जा सके और इस लक्ष्य को प्रति वर्ष एक खण्ड में औसतन 600 परिवारों की सहायता पहुंचा कर प्राप्त किया जाना है।

(ख) 1980-81, 1981-82 तथा 1982-83 (31 अगस्त, 1982 तक) में समन्वित ग्रामीण विकास कार्यक्रम के अन्तर्गत सहाय्यित परिवारों का राज्यवार ब्यौरा दर्शाने वाला एक विवरण संलग्न है। सहाय्यित लाभभोगियों की आय में वृद्धि करने के संबंध में कार्यक्रम के निष्पादन का मूल्यांकन योजना आयोग द्वारा किया जा रहा है।

(ग) गरीबी निवारण के लिए छठी योजना की नीति में कोई परिवर्तन इस समय विचाराधीन नहीं है।

**विवरण**

**छठी योजना के दौरान सहाय्यित लाभभोगी** (अनन्तिम)

| राज्य/केन्द्र शासित क्षेत्र | 1980-81 | 1981-82 | 1982-83 (अगस्त 1982 तक) | योग |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| 1. आन्ध्र प्रदेश | 166483 | 238846 | 44200 | 449529 |
| 2. असम | 5594 | 22145 | 14543 | 42282 |
| 3 बिहार | 138956 | 276169 | 47618 | 462743 |
| 4. गुजरात | 105477 | 216215 | 24441 | 346133 |
| 5. हरियाणा | 46877 | 79605 | 5409 | 131891 |
| 6. जम्मू व कश्मीर | 9357 | 27689 | 8424 | 45470 |
| 7. हिमाचल प्रदेश | 48090 | 34877 | 13158 | 96125 |
| 8. कर्नाटक | 63906 | 87460 | 16593 | 167959 |
| 9. केरल | 80088 | 96832 | 28555 | 205475 |
| 10. मध्य प्रदेश | 135598 | 231861 | 54417 | 421876 |
| 11. महाराष्ट्र | 125969 | 153330 | 11677 | 290976 |

| 1 | | 2 | 3 | 4 | 5 |
|---|---|---|---|---|---|
| 12. | मणिपुर | 2768 | 3627 | 479 | 6874 |
| 13. | मेघालय | 5267 | 6045 | 4103 | 15415 |
| 14. | नागालैंड | 16721 | 12565 | — | 29286 |
| 15. | उड़ीसा | 100749 | 138367 | 48990 | 288106 |
| 16. | पंजाब | 60888 | 86867 | 18196 | 165951 |
| 17. | राजस्थान | 82683 | 120205 | 18154 | 221042 |
| 18. | सिक्किम | 29 | 262 | 457 | 748 |
| 19. | तमिलनाडु | 219688 | 358225 | 64076 | 641989 |
| 20. | त्रिपुरा | 11006 | 10146 | 2228 | 23380 |
| 21. | उत्तर प्रदेश | 1310716 | 540160 | 41600 | 1892476 |
| 22. | पश्चिम बंगाल | 37415 | 67338 | 13047 | 117800 |
| | **केन्द्र शासित क्षेत्र** | | | | |
| 23. | अंडमान व निकोबार द्वीपसमूह | — | — | 76 | 76 |
| 24. | अरुणाचल प्रदेश | अप्राप्य | 8667* | 824 | 9491 |
| 25. | चंडीगढ़ | अप्राप्य | — | — | — |
| 26. | दादर व नगर हवेली | अप्राप्य | — | 95 | 95 |
| 27. | दिल्ली | 2561 | 2040 | 413 | 5014 |
| 28. | गोवा, दमण व दिव | 5117 | 5259 | 1606 | 11982 |
| 29. | लक्षद्वीप | — | — | — | — |
| 30. | मिजोरम | 480 | 2000* | 1730 | 4210 |
| 31. | पांडिचेरी | 272 | 2591 | 150 | 3013 |
| | अखिल भारत | 2782755 | 2829393 | 485259 | 6097407 |

*वास्तविक सूचना के अभाव में अनुमानित लाभभोगी ।